**Annexure – 6**

**Name of the corporate debtor: CMP EURO TECHNOPLAST PRIVATE LIMITED**
**Date of commencement of CIRP: 06.08.2026 (Order dated 06.08.2026 was received on 10.08.2026)**
**List of creditors as on: 8th October, 2026**

**List of operational creditors (Employees)**

(Amount in₹)

| Sl. No. | Name of authorised representative, if any | Name employee | Details of claim received | | Details of claim admitted | | | | Amount of contin-gent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | |
| | | | | | | | | | | | | | |